

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00919/2019

Jabalpur, this Friday, the 07th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Neha Jaiswal alias
Smt. Neha Kaur Bhatia,
Aged about 31 years,
Working as Postal Assistant
At Balaghat Head Post Office,
R/o Ward No.32
Saraswati Nagar, Balaghat 481001

-Applicant

(By Advocate –**Shri J.B. Singh**)

V e r s u s

1. Union of India
Through Secretary
Ministry of Communications & IT
Department of Posts
Dak Bhawan, 1 Sansad Marg
New Delhi 110001

2. Director Postal Services
O/o Postmaster General
Jabalpur Region, Jabalpur (M.P.) 482001

3. Senior Superintendent of Post Offices
Balaghat Division
Balaghat (M.P.) 481001

- Respondents

(By Advocate –**Shri D.S. Baghel**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the relief prayed for by the applicant has been granted to him during the pendency of this Original Application. Therefore, he prays to withdraw this Original Application as having become infructuous.

2. Accordingly, this Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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